55 मलों को, 1974 में इन मिलों के राष्ट्रीयकरण से पूर्व कुल 208.34 लाख रु० के ऋण दिये थे।

Written Answers

(ख) तथा (ग) राष्ट्रीय वस्त्र निगम मध्य प्रदेश सरकार से निवेदन करती रही थी कि वह ऋणों को इक्विटी पंजी में ग्रपने भाग के रूप में बदल कर उसके अनुषंगी निगम ग्रर्थात राष्ट्रीय वस्त्र निगम (मध्य प्रदेश) लि० की ग्रंश पंजी में भागीदारी करे । लेकिन राज्य सरकार इस के लिये ग्रन्तत : सहमत नहीं हई । राष्ट्रीय वस्त्र निगम की वित्तीय स्थिति कमजोर होने के कारण, इन ऋणों की वापसी में देर हई है । तथापि, केन्द्रीय सरकार द्वारा इस उद्देश्य के लिये दी गई राशि में से राष्ट्रीय वस्त्र निगम ने मूल राशि का भुगतान कर दिया है । ब्याज का हिसाब लगाने तथा भगतान करने के बारे में, भारतीय वस्त्र निगम ग्रौर मध्य प्रदेश राज्य वस्त्र निगम के बीच बातचीत चल रही है।

**†**[THE MINISTER OF COMMERCE MINES (SHRI AND STEEL AND PRANAB MUKHERJEE) (a) The Madhya Pradesh State Textile Corporation had advanced loans to six textile mills located in Madhya Pradesh totalling Rs. 208.34 lakhs prior to nationalisation of these mills in 1974

(b) and (c) The National Textile Corporation had been requesting the Government of Madhya Pradesh to participate in the share capital of its subsidiary corporation viz., National Textile Corporation (Madhya Pradesh) Ltd. by converting the loans as its share of equity capital. But the State Government did not finally agree to it. Due to the weak financial position of the NTC, there has been delay in repayment of these loans. However, the principal amount has since been repaid by the National Textile Corporation through funds provided by the Central Government for the purpose. The computation

†[ ]English translation.

and the payment of interest is under negotiation between the National Textile Corporation and the Madhya Pradesh State Textile Corporation.]

### Central excise on tea produced in Assam

SHRI AJIT KUMAR 1275.SHARMA: Will the Minister of the FINANCE be pleased to state amount of Central Excise duty realieed by the Uunion Government on tea produced in Assem during the years 1977-78, 1978-79 and 1979-80?

THE DEPUTY MINISTER IN THE OF FINANCE (SHRI MINISTRY MAGANBHAI BAROT): The required information is furnished below:-

Year		Amount of Central Excise duty realised
		(Rs. in Crores)
1977-78.	• •	31 · 54
1978-79.	•	. <u>33<sup>.</sup>89</u>
19 <b>79-</b> 80.	•	32.87

Revision of laws relating to direct and indirect taxes

# 1276. SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISODIA:

### SHRIMATI HAMIDA HABIBULLAH:

Will the Minister of FINANCE pleased to state:

(a) whether it is a fact that Government propose to revise laws relating to direct and indirect taxes including the income tax with a view to make them simpler; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OFFINANCE (SHRI MAGANBHAI BAROT): (a) Government are considering revision of Central excise and direct taxes laws with

a view, inter alia, to making them simpler.

(b) Details are yet to be finalised.

#### Quantum of foreign aid during 1979-80 and 1980-81

## 1277. SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISODIA: SHRIMATI HAMIDA HABIBULLAH:

Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign aid/assistance received by Government during 1979-80;

(b) whether it is a fact that the prospects of a substantial foreign aid during 1980-81 are bleak;

(c) if so, what are the details thereof; and

(d) what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The estimated receipts of gross aid of the Government of India during 1979-80 are Rs. 1370.40 crores.

(b) to (d) The members of India Consortium account for the bulk of foreign aid received by India. Indications of aid for the current year, 1980-81 from the Consortium members would be known at the meeting scheduled on July 3 and 4, 1980 at Paris. The quantum of aid from East European Countries and Middle East Countries/their organisations will be known after bilateral discussions are concluded during the course of the year.

#### Shortage of raw cashewnuts

SHRI CHADALAVADA 1278. VENKATARAO: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there is acute shortage of raw cashewnuts for the cashew processing industry; and

(b) if so, what are the reasons for this shortage?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The installed capacity of the cashew processing industry is in excess of the domestic production and availability of imported raw cashew.

#### Domestic Youth Tourism

SANTOSH KUMAR 1279. SHRI SAHU: Will the Minister of TOUR-ISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to build a fund to promote domestic youth tourism; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b) The Government has no proposal under its consideration to build a fund to promote domestic youth tourism. The Central Department of Tourism, however, has constructed a chain of 16 youth hostels in the country to youth promote youth travel. One hostel is under construction and sanction for another one was issued durig 1979-80.

The Central Department of Tourism also offers, through its Institute of Sking and Mountaineering at Gulmarg, courses in winter skiing and water skiing in summer to our youth whereby youth travel is combined with the promotion of recreational activities. It has also assisted financially and through the loan of services, free of charge, of ski instructors in the organisation of various trekking programmes for our youth. The Central Government also gives an annual grant-in-aid to the Youth Hostels Association of India which